

1	2	3	4
World Bank (Soft Loan)	US \$ 152.4 million (Rs. 530 crores)	1997-98 to 2001-02	DPEP Phase-III 27 Districts of Bihar
+	+		
UNICEF (Grant)	US \$ 10 Million (Rs. 36 crores)		
Total 149 districts			

Statement-II

Names of additional districts in the pipeline proposed to be covered under DPEP

Sl. No.	Names of the State	Name of districts
1.	Uttar Pradesh	(1) Bahraich (2) Barabanki and (3) Rampur
2.	Rajasthan	Phase-I Districts (1) Alwar; (2) Bhilwara, (3) Jhalawar, (4) Jhunjhunu, (5) Kota, (6) Nagaur, (7) Sikar, (8) Sirohi, (9) Sriganganagar, (10) Tonk Phase-II Districts (11) Bharatpur, (12) Bundi, (13) Churu, (14) Dausa, (15) Dholpur, (16) Hanumangarh, (17) Jaipur, (18) Karauli, (19) Sawai Madhopur

Free Rice under Mid-day Meal Scheme

2860. SHRI ASHOK NAMDEORAO MOHOL: Will the MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the sanctioned quota of free rice supplied to Maharashtra under the Mid-day Meal Scheme for 1996-97, 1997-98;

(b) the quantity despatched and the quantity lifted by the State Government from FCI godowns during the current year so far;

(c) whether the State Government has failed to lift the full monthly quota from time to time during this period; and

(d) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) The allocation of rice to Maharashtra under the Mid-day Meal Scheme was 1.29 lakh metric tonnes (MTs) and 2.52 lakh MTs for 1996-97 and 1997-98 respectively.

(b) to (d) Lifting figures for 1998-99 are not available. As against an allocation of 1.51 Lakh MTs of rice for the

period July to December 1997, the State Government has reported lifting of 1.28 lakh MTs. This is 85% of the total allocation which is higher than the national average of 70%. Reasons for non-lifting of full quota of allocated rice include the eligibility criterion of 80% attendance for children for distribution of foodgrains and other operational difficulties.

Parvati H.E. Project

2861. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of POWER be pleased to state:

(a) whether the Government are aware that Himachal Pradesh is backing from the Memorandum of Understanding dated October 20, 1992 for Parvati H.E. Project;

(b) if so, the details thereof;

(c) whether the Government of Rajasthan has requested to the Union Government to intervene into the matter;

(d) if so, the action taken/proposed to be taken by the Government in the matter;

(e) whether the Government have any plan to take up this project as a joint venture; and